

Nature of Case- A.B.A

Filing No.- 8439/2020

Rozni khatoon Vs The State of Jharkhand

Advocate- Md. Razaullah Ansari

DEFECTS:-

6 (a) Cause title of vak may be stated properly.

9 (i) Page no. 13, 15, 17, 19, 23 and 24 are handwritten. True typed copy of the same may be given.

(ii) Oath Sl. No. is missing at affidavit.

(iii) Para 4 statement of affidavit may be filed.

(iv) Father's name of the deponent at affidavit may be verified from his adhaar card.